

No. : NGT(PB)/3/JUDICIAL/2014/170  
NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH

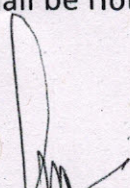
Faridkot House  
Copernicus Marg,  
New Delhi-110001

Dated : 01.02.2017

OFFICE ORDER

Hon'ble The Chairperson has been pleased to order that all the cases pending at Kochi Circuit Bench shall be taken up for hearing Before Court No. 1 at NGT Southern Zone Bench, Chennai on 6<sup>th</sup> February, 2017.

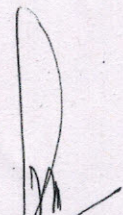
The next date of hearing for NGT Circuit Bench at Kochi shall be notified at the later stage.

  
(Mukesh Kumar Gupta)  
Registrar General  
National Green Tribunal

01 FEB 2017

Copy for information to :

1. Registrar General, Kochi High Court
2. Dy. Registrar cum PPS to Hon'ble Chairperson
3. PS to Registrar General
4. PS to Registrar, NGT SZB, Chennai with the direction to call the files from Circuit Bench at Kochi well before the date fixed.
5. PA to Dy. Registrar
6. DCA, NGT, PB
7. Consultant (Admin. & Protocol)
8. Consultant (Judicial-1)
9. Consultant (Kochi Circuit Bench)
10. Bar Association of Kochi High Court
11. Website of NGT
12. Notice Board of Kochi High Court

  
(Mukesh Kumar Gupta)  
Registrar General  
National Green Tribunal

01 FEB 2017

Received in R/S 2/2/2017 11:00 am